

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.2517
TO BE ANSWERED ON 26TH DECEMBER, 2018**

MEETING WITH TSPs

2517. DR. P. VENUGOPAL:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has held discussions with Telecom Services Providers (TSPs) recently;
- (b) if so, the details thereof and the issues discussed therein; and
- (c) the details of the participants of the said meetings?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

- (a) The Telecom Regulatory Authority of India (TRAI) frequently holds discussions with Telecom Service Providers on various issues.
- (b) Recently, TRAI has had consultations/discussions on following topics:
 - (i) Review of Mobile Number Portability (MNP) process – Open House discussion held on 11th June 2018.
 - (ii) Estimation of Access Facilitation Charges and Co-location charges at Cable Landing Stations – Open House discussion held on 5th November 2018.
 - (iii) Methodology for levy of Spectrum Charges for provision of Satellite based services using Gateway installed in India under sui-generis category - Open House discussion held on 26th November 2018.
 - (iv) An Interactive Meeting with the CEOs of the Telecom Service Providers was held on 28th November 2018 to elicit ideas/suggestions for formulation of areas/topics on which public consultation may be carried out or the studies/surveys may be undertaken during the next calendar year.
- (c) Representatives of various stakeholders including Telecom Service Providers, their associations, customers, public interest groups/consumer advocacy groups/citizen representatives, etc. participate in the open house discussions. However, in the meeting held on 28th November 2018 only CEOs/Representatives of the Telecom Service Providers participated.
